

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-898(ND)/2018

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.11.2018**

**NAME OF THE COMPANY: M/s. M+R Logistics (India) Pvt. Ltd. V/s. M/s.
The Indure Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Hrishikesh Barvah, Ms. Mehma Kaur & Ms. Radhika
Gupta, Advocates

For the Respondent: Counsel for the Respondent

ORDER

A request for an adjournment is being made on behalf of the Corporate Debtor. At his request, adjourned to 29th November, 2018.


**(Ina Malhotra)
Member (J)**